

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 116
(IB)-40(PB)/2017

IN THE MATTER OF:

Vedika Nut Crafts Pvt. Ltd.

.... Petitioner/Applicant

Order Under Section 10 of Insolvency & Bankruptcy Code (Liq.)

Order delivered on 23.09.2022

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

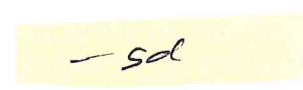
For the Liquidator

Mr. Lalit Mohan, Mr. Videh Vaish & Ms.
Priyanka Swami, Advs.

ORDER

At request of Ld. Counsel for the Liquidator, list the matter on
27.09.2022.


(RAMALINGAM SUDHAKAR)
PRESIDENT


(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)